

**Government of India
Ministry of Development of North Eastern Region**

LOK SABHA

Unstarred Question No. 2270

To be answered on
Wednesday, March 15, 2017/Phalguna 24, 1938 (Saka)

Question

Erosion Project

2270. SHRI RAMEN DEKA:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the Government has taken any decision not to execute any erosion project under his ministry; and
- (b) If so the details thereof and the reasons therefor?

ANSWER

**The Minister of State (Independent Charge) of the Ministry of Development of
North Eastern Region
[Dr. Jitendra Singh]**

(a) & (b) In an Inter-ministerial Meeting convened on 20.07.2015 to discuss funding of anti-erosion projects under Non-Lapsable Central Pool of Resources (NLCPR) scheme of the Ministry of Development of North Eastern Region, it was observed that in the absence of a monitoring system by the Brahmaputra Board/Central Water Commission for projects funded under NLCPR scheme of the Ministry, henceforth anti-erosion projects may be taken up under Flood Management Programme (FMP) of Ministry of Water Resources, River Development & Ganga Rejuvenation through Brahmaputra Board/Central Water Commission only, where an elaborate system is in place for appraisal and monitoring.
